

PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF WOOLITE MERCANTILE COMPANY LIMITED

Corrigendum to the Public Announcement (PA), which appeared in this newspaper on December 26, 2005.

In the para 10 (Time Schedule of the Offer) of PA, the last date for a competitive bid should be read as Monday, January 16, 2006 instead of Friday, January 13, 2006.

The Acquirer, Mr. Sridhar Bhupathiraju, accepts full responsibility for the information contained in this corrigendum to Public Announcement and also for the obligations of the Acquirer as laid down in the SEBI (SAST) Regulations, 1997 and subsequent amendments made thereof.

The Corrigendum to Public Announcement would also be available at SEBI's website, www.sebi.gov.in



**Issued by Manager to the Offer
CHARTERED CAPITAL AND INVESTMENT LIMITED**

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Date : January 05, 2006